

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
FUTURE IDEAS COMPANY LIMITED (UNDER CIRP SINCE 09.04.2025)
OPERATING AN IDEAS AND VENTURE DEVELOPMENT COMPANY BASED IN MUMBAI, PRESENTLY
MANAGING A HOSPITALITY RESORT PROPERTY IN ALIBAUG, MAHARASHTRA.
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Future Ideas Company Limited PAN: AAACF9519L CIN: U65900MH2006PLC159526 GST: 27AAACF9519L1Z8
2.	Address of the registered office	Plot No 14 at Sogaon Tal Alibaug, Alibaug, Raigarh(MH), Maharashtra - 402201
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Plot No 14 at Sogaon Tal Alibaug, Alibaug, Raigarh(MH), Maharashtra - 402201
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	F.Y. 2023-24 – 46,49,323/- F.Y. 2022-23 – 4,72,15,000/-
7.	Number of employees/ workmen	Employee – 0 Workmen - 0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available at google drive link as below: https://drive.google.com/drive/folders/1aBkAAllezycjcfZuaRo72tDkIDKlzbFP?usp=drive_link
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Available at google drive link as below: https://drive.google.com/drive/folders/1aBkAAllezycjcfZuaRo72tDkIDKlzbFP?usp=drive_link
10.	Last date for receipt of expression of interest	14.11.2025
11.	Date of issue of provisional list of prospective resolution applicants	19.11.2025
12.	Last date for submission of objections to provisional list	24.11.2025
13.	Date of issue of final list of prospective resolution applicants	26.11.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26.11.2025
15.	Last date for submission of resolution plans	26.12.2025
16.	Process email id to submit Expression of Interest	cirpfutureideas@gmail.com

Sd/-
Ritesh Agarwal
 Resolution Professional

Date: 30.10.2025

IBBI Registration No.: IBBI/IPA-001/IP-P-02296/2021-2022/13557
 Correspondence Address: 6 Little Russel Street
 Kankaria Estates, 7th Floor, Kolkata - 700071, West Bengal
 For Future Ideas Company Limited (undergoing CIRP)
 AFA No.: AA1/13557/02/300626/108351 | Valid upto: 30.06.2026